| | | | | | Annexure-7 | | | | | | | | | |
|---|---------------------------------------|--------------------|--------------------------------------|---------------------------|-------------------|-------------|------------|-------------------------------------|----------|------------|------------|-----------|--------------|-----------------|
| Name of the Corporate Debtor: Jatalia Global Ventures Limited | | | Date of commencement of CIRP: 07.03. | | | 024 | | List of creditors as on: 23.05.2024 | | | | | | |
| | | ' | | | | | | | | | | | | |
| | | | Li | ist of Unsecured Operati | onal Creditors (G | overnment D | Jues) | | | | | | | |
| SI. No. | Name of creditor | Details of | claim received | Details of claim admitted | | | | | | Amount of | Amount of | Amount of | Amount of | Remarks, if any |
| | | Date of receipt of | Amount claimed | Amount of claim | Nature of claim | Amount | Amount | Whether | % of | contingent | any | claim not | claim under | 1 |
| | | claim | [Amount in Rs.] | admitted | 1 | covered by | covered by | related | voting | claim | mutual | admitted | verification | ı I |
| | | ' | 1 | | 1 | security | guarantee | party? | share in | | dues, that | | ļ | 1 |
| | | ' | 1 | | 1 | interest | | | CoC | | may be set | | | 1 |
| 1 | Department of Trade & Taxes/Delhi GST | 22-04-2024 | 62,69,60,922.00 | 62,69,60,922 | Unsecured | - | - | N | o No | - | - | - | - | - |
| 2 | Employees ProvidentFund Organization | 26.04.2024 | 725.00 | <u>-</u> | | - | - | No | o No | - | - | - | 725.00 | |
| | TOTAL | ' | 62,69,61,647.00 | 62,69,60,922.00 | 1 | - | - | | - | | - | - | 725.00 | - |